

3  
O.A. 8/2012

18.1.13

Hon'ble Justice Sri Alok Kumar Singh, Member (J)

List on 8.2.13.

I.R. granted earlier shall continue till next date.

*AS*

Member (J)

OR  
NO R.A. has been  
filed.  
1  
6/2/13

O.A.No.8/2012

Dated:-08.02.2013.

Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

App:- Sri S.P. Singh.

Resp:- Sri S. Verma.

Sri S.P. Singh, learned counsel for applicant fairly concedes that this O.A. has become infructuous. Sri S. Verma has to say nothing in the matter.

The O.A. is finally dismissed as having become infructuous.

Amit/-

*Singh*

Member (J)

*oh*  
*Copy of order*  
*dated 8-2-13*  
*Bhupendra*  
*13-2-2013*